



PUBLISHED BY AUTHORITY

No. 5

CUTTACK, FRIDAY, FEBRUARY 2, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
	Rs. a. p.	or Rs.	Rs. a. p.	or Rs.
Part I	6 0 0	12	7 0 0	14
Part II	6 4 0	for both	7 4 0	for both
Part III	21 0 0		23 0 0	
Part IV	2 0 0		2 8 0	
Part V	3 0 0	or Rs. 6	3 8 0	or Rs. 7
Part VI	3 0 0	for both	3 8 0	for both
Part VII	11 0 0		11 8 0	
Part VIII	0 0 0		7 8 0	
Part IX	4 0 0		4 8 0	
Part X	4 0 0	or Rs. 8	4 8 0	or Rs. 9
Part XI	4 0 0	for both	4 8 0	for both
Supplement including Supplement (A).	8 0 0		10 0 0	
Entire Gazette	30 0 0		35 0 0	
Parts I, III, IV and VII.	22 0 0		25 0 0	
Appendix			2 0 0	

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage.

(iii) A copy of the *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII

	Rs. a. p.
Full page per issue	20 0 0
Half page per issue	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price	
	Rs. a. p.	
Annual subscription without postage	11 0 0	
Annual subscription with postage	15 0 0	
Price of single copy of Proceedings	0 4 0	
Price of single copy of Indices	0 4 0	

S. H. KHAN

Superintendent

Government Press and Publication

NOTICE

IMPERIAL LIBRARY

(GOVERNMENT OF INDIA)

(Jabakusum House, 34, Chittaranjan Avenue, Calcutta)

Weekdays and Saturdays—From 9-30 A.M. to 6 P.M.
Sundays and other gazetted holidays—
The Reading Rooms open on
1st March to 31st October—From 9 A.M. to 12 noon.
1st November to 28th or 29th February—From 12 noon to 3 P.M.

Persons above 18 years of age are eligible to make use of the Library, which is a free-lending Library, open to any one residing in any part of India. There is no subscription to pay, but security in cash is essential.

K. M. ASADULLAH
Librarian

CALCUTTA : 8th December 1944

WANTED

Applications are invited for the following temporary posts in the Special Excise Branch of the Revenue Commissioner's Office:—

- | Name of post and pay | Qualifications |
|---|--|
| (1) Two Sub-Inspectors of Excise—Pay Rs. 50—2—68—3—80—E. B.—2—100 but Rs. 35 while on probation plus dearness allowance at usual rate and travelling allowance at ordinary rates. | (1) Age between 20 and 25 by 1st April 1945.
(2) Passed Matriculation or equivalent examination.
(3) 5'-3" height and 30" chest. Good physique and sound health and active habits. |
| (2) Two Clerks—Pay Rs. 30—2—50—E. B.—1—60 plus usual dearness allowance. | Same as (1) and (2) above. Knowledge of typewriting—good character. |
| (3) Two Motor Truck drivers—Pay Rs. 30 plus dearness allowance and daily allowance at Re. 0-8-0 while on tour. | Driving license—capacity to manage Ford Trucks—sound physique and sound health. |
| (4) Two cleaners—Pay Rs. 15, usual dearness allowance and daily allowance at Re. 0-6-0 a day while on tour. | Age not above 25 years and good physique. |
| (5) Eight peons—Pay Rs. 12—1—14—1/6—15 plus usual dearness allowance and travelling allowance at ordinary rates. | Age not exceeding 21 years on 1st April 1945. Height 5'-5" and chest 32". Literate—preferably U. P. passed. |
| (6) Two chaukidars—Pay Rs. 12 plus usual dearness allowance. | Below 25 years of age. Sound physique and good character. |

Preference will be given to natives of or persons domiciled in the Province of Orissa. Applications stating all the particulars should reach the undersigned on or before the 12th February 1945.

B. PRAHARAJ

CUTTACK

The 30th January 1945

Assistant Secretary to Revenue (Excise)
Commissioner, Orissa

[2-1-9-2-1945]

NOTICE OF SALE NOTIFICATION A

Notice is hereby given under sections 6 and 13, Act XI of 1819, that the undermentioned estates and shares of estates in the district of Cuttack will be put up for sale at the office of the Collector of that district on the 12th March 1945 at 12 noon for arrears of revenue and other demands which by law realisable as arrears of land revenue.

Tauzi No.	Name of mahal and pargana	Sadr jama of whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
26/1	Kt. Ta. Sundarpur Kalicharan, Ph. Jajpur.	Rs. a. P. 1,531 0 0	..	Share consisting of 15a. 1p. 7k. 7b. 6g. 2c. 3bd. in each of the mauzas Ankula, Bibisarai, Bindhan, Bindhan (Jaj. No. 37), Champamari, Debidwar, Kapileswar, Murhapada, Naharpada, Pansa, Raghunathpur (Dhamnagar), Raghunathpur and Solampur. All other shares besides that specified will be excluded from sale.	Gourang Charan Rai and others.	Rs. a. P. 1,446 4 0	..	Rs. a. P. 723 2 0
31	Kt. Ta. Sundarpur, Ph. Jajpur.	514 0 0	The whole	..	Bipin Bohari Biswal and others.	..	75 7 0	..
341	Ta. Brajamohan, Ph. Sultanabad.	1,263 0 0	Do.	..	Ch. Purnachandra Mohapatra and others.	..	249 0 0	..
345/R	Ma. Argal, Ph. Hatimanda	2,026 0 0	..	Residuary share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale.*	Biswanath Naik and another.	675 6 0	..	337 11 0
345/2	Ma. Argal Jaydeb, Ph. Hatimanda.	2,026 0 0	..	Share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale.	Bichhand Charan Naik and others.	675 5 0	..	337 10 0
585	Ta. Ramjanmohamad, Ph. Padmapur.	616 9 0	The whole	..	Amirulla	..	200 0 0	..
637/R	Kt. Ta. Jasarajpur, Ph. Kerualkhand.	1,034 0 0	..	Residuary share consisting of 8a. 6p. in each of the mauzas Baradebil, Ganeswarpur, Jasarajpur, Magura-Dhanmandal and Sanadebil. All other shares besides that specified will be excluded from sale.*	Ch. Raghunath Patjosi	549 5 0	..	274 10 0
843	Thanoy Arangabad, Ph. Alati.	7,779 0 0	The whole	..	Raja Bahadur Sri Rajondranarayan Bhanj Deo KT., O.B.E.	..	68 12 0	..
847/6	Thanoy Mohommadabad Jalil, Ph. Alati.	4,646 0 0	..	Share consisting of 16 annas in each of the mauzas Arabel, Bara-Nahanangara, Bhagabampur, Brahmabarada, Bandhadi, Baniari, Hamjapur, Joysingra, Janak, Kaenabara, Mirjapur No. II, Mangalpur, Raipur, Narasinghpur, Raiparabara and Sana Nahanangara. All other shares besides that specified will be excluded from sale.	Shaik Abdul Jalil and others.	769 8 0	..	384 12 0

No.	Name	1,618 0 0	505 10 0	102 13 0
862/1	Ma. Harishpur Saitamani, Ph. Balubisi.	1,618 0 0	522 8 0	36 4 0
963	Taluk Saralpur, Ph. Balu- bisi.	5,464 0 0	832 0 0	..
997	Ta. Baichuan Saranga, Ph. Kokakhand.	1,252 0 0	99 0 0	..
1491	Ma. Sana Jaria, Ph. Tikan.	1,200 0 0	174 1 6	..
1512/14	Ta. Gobinda Prasad Ananda, Ph. Jodh.	8,320 0 0	766 0 0	183 0 0
1646/10	Ta. Ratangiri Suryamani, Ph. Bargan.	9,073 0 0	861 14 0	430 15 0
1652	Kt. Killa Krisna Charan, Ph. Ghagradamarpur.	865 13 0	332 13 0	..
1769	Kt. Tapey Nalitgiri, Ph. Matkatnagar.	1,607 0 0	803 0 0	..
1771	Kt. Ta. Gokan, Ph. Matkatnagar.	1,080 0 0	130 0 0	..
1844/R	Ta. Gobindpur, Ph. Matkatnagar.	2,045 0 0	1,254 0 0	626 11 0

Residuary share consisting of 5 annas in each of the mauzas Achhutpur, Harishpur and Itatikiri.

All other shares besides that specified will be excluded from sale.*
Share consisting of 5a. 2p. in each of the mauzas Achhutpur, Harishpur and Itatikiri. All other shares besides that specified will be excluded from sale.

Share consisting of 16 annas in each of the mauzas Jagatpur, Mirjapur, 8 annas in mauzas Apsarpur and Mituani, 10a. 4p. 14kt. 6b. 9g. in mauza Nityanandapur and 14a. 5p. 2kt. 9b. in mauza Gopalpur. All other shares besides that specified will be excluded from sale.

Share consisting of 16 annas in each of the mauzas Benipur and Asalpur, 14a. 6p. 1kt. 11b. 11g. 3c. in mauza Amathpur constitutes separate possession of 583.08 acres and 13a. 2p. 7kt. 15b. 6g. 0-1 bed in mauza Palatpur constitutes separate possession of 272.70 acres. All other shares besides that specified will be excluded from sale.

Residuary share consisting of 16 annas in each of the mauzas Kaerpur, Kalnupur, Kusundaspur, Padandaspur and Usuna, 14 annas in each of the mauzas Gobindpur, Khandole and Ranigoda, 12 annas in each of the mauzas Jampara and Balarampur, 11a. 3p. in mauza Bilapada and 10 annas in mauza Chahapada. All other shares besides that specified will be excluded from sale.*

Debenyanath Maiti

Saitamoni Dei, manager for minor grandsons (a) Kedarnath Kund and another.

Kanungo Shyamsundar Patnaik.
Lakshmidhar Maharana and others.
Hurshi Barik and others

Mina Dei, wife of Markanda Mohanty, manager for minor sons Anand Ch. Mohanty and others.

Srimati Suryamani Dei, wife of Ananda Ch. Das.

Radhakanta Jew Sebait Ketakimani Dei, wife of Raghunath Padhana and others.

Sri Hanuman Jew Thakur Sebait Giridhari Prasad Rai.

Surendranath Rai

Hanuman Jew, Raghunath Jew and Radhagobind Jew, Sob. mft. Giridhari Prasad Rai and others.

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares	Names of proprietors of properties to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
1962	Araji Kharaj Line Parada ma. Tulasipur, Ph. Cuttack-Habeli.	Rs. a. p. 834 8 0	The whole	Mahadub Prasad Bhagat and others.	..	Rs. a. p. 20 0 2	..
1971	Ta. Padmalaypur, Ph. Dibi-Arakhapur.	2,478 5 0	Do.	Dinabandhu Samantarai	..	1,239 0 0	..
2190	Ma. Gahmapur, Ph. Hariharpur.	855 0 0	Do.	Ramachandra Hazari and others.	..	147 0 0	..
2407	Ma. Denga, etc., Ph. Khandi.	769 0 0	Do.	Shyamasundar Choudhury and others.	..	149 0 0	..
2625	Ta. Jagannath, Ph. Painda	634 0 0	Do.	Choudhury Khetramani Samantarai Mohapatra and others.	..	117 0 0	..
2717/R	Ta. Gajarajpur, Ph. Katey.	3,305 5 0	..	Residuary share consisting of 16 annas in each of the mauzas Ganei, Harishpur, Jalarpur and 8 annas in each of the mauzas Aiana No. 1, Arakhakud, Badaro No. 490, Badaro No. 225, Bayanpara, Bhalpara, Gajarajpur, Galadari, Gandhan, Kalakh, Khaerabasta, Naharipara, Nuagan, Nuapari, Sarakora. All other shares besides that specified will be excluded from sale.*	Rai Bahadur Lakshmi-dhara Mohanty and others.	710 1 0	..	309 1 0
2730/R	Ta. Shyamasundar, Ph. Katey.	682 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Arilo, Arakhapari, Baraderhelo, Chandkhatna, Gaudilo, Jamugan, Khorata, Mohanpuri, Nandigan, Naranpur, Sanderhelo and Tentoi and 12a. 9p. 12kt. in each of the mauzas Nangan and Sareikul. All other shares besides that specified will be excluded from sale.*	Mahadev Prasad Bhagat and others.	671 14 0	..	30 7 3
2761	Kt. Ta. Jaigan, ma. Baiganigan, Ph. Benahar.	674 0 0	The whole	Jagamohan Mohanty, Manager for minor nephews (a) Hariprasad Mohanty and others.	..	100 0 0	..
2767	Kt. Ta. Gobinda, Ph. Benahar.	575 0 0	Do.	Gobinda Chandra Das and others.	..	71 12 0	..
3766	Ta. Baharpada, Ph. Karimul.	642 0 0	Do.	Artatrana Misra and others.	..	80 0 0	..
3844/R	Ta. Balabhadrapur, Ph. Tikan.	2,789 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Aeba, Arakhand, Barahat, Beltal, Kajala, Kakat, Kendrapara, Madhyakhand, Mahipal, Marhial, Narsingpur, Oriso, Samgudia and Sarang. All other shares besides that specified will be excluded from sale and*	Ch. Padma Charan Das..	2,181 0 0	..	1,090 0 0

4109/R	Kt. Ta. Pubakhand, Ph. Jhanker.	3,053 0 0	..	Residuary share consisting of 8 annas in each of the mauzas Aradanga, Arara, Baingola, Bajedharua, Dandamir, Dhara-haupara, Govindpur, Kladal, Kinai, Kotakana, Kutakgrumdayalpur, Paruna, Posala, Salijanga (Sari) Sitol, Tartol, Tatalipada and Tertang. All other shares besides that specified will be excluded from sale and*	1,526 8 0	363 0 0
4940	Ta. Srikrishna, Ph. Dola-gram.	934 0 0	The whole	Share consisting of 11 annas in each of the mauzas Alabel, Alikanta, Anjira, Anko, Arilo, Bakharabad, Balisali, Bharioda, Bboda, Dagan, Dhaniso, Dondo, Gopalpur, Gurida, Gudpailo, Isarpur, Jaegan, Jaganathpur, Jangal, Kenia, Kanti, Katjangha, Khalori, Korania, Kuliagan, Nagpur, Nalio, Narasingpur, Nua-gan, Ogerpur, Ratisingha, Santo, Saramai, Sunlo, Tampalida, Tendauni and Tentoi. All other shares besides that specified will be excluded from sale.	..	230 0 0
5325	Kt. Ta. Udayanath, Ph. Bonahar.	1,751 0 0	Do.		..	235 0 0
5326/1	Kt. Ta. Narahari Bira-kishore, Ph. Benahar.	1,354 0 0	..		930 14 0	385 7 0
5479	A. J. B. ma. Bhaskar Naik, Ph. Hatnunda.	508 0 0	The whole		..	174 13 0
5718/R	Ta. Dayanidhi, Ph. Olas	733 6 0	..	Residuary share consisting of 16 annas in each of the mauzas Bedpur, Chandmchini, Jalasara-pur, Karjanga, Rajendrapur and Sa. 6p. in mauza Prathamakhand. All other shares besides that specified will be excluded from sale and*	586 14 0	106 12 0
6064	Th. Yasin Khan, Ph. Alati.	796 0 0	The whole		..	398 0 0
6683	Ta. Artatran, Ph. Sunguda.	719 0 0	Do.		..	74 12 6
7147	Thaney Danardan, Ph. Alti.	642 0 0	Do.		..	321 0 0
7768	Kt. Ta. Govindchandra, Ph. Benahar.	783 0 0	Do.		..	347 15 0
9046	Garam-Sarada, Ph. Jhan-kar.	1,077 14 0	Do.		..	538 14 0
9090	Balaram Parbati Charan, Ph. Alti.	734 14 0	Do.		..	247 0 0
9123	Padmalaypur-Udayanath, Ph. Diharakhpur.	958 6 0	Do.	*If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale.	..	479 3 0

D. C. DAS
Collector, Cuttack
[3-1-1945]

WANTED

Temporarily an Assistant Malaria Officer in the scale of pay of Rs. 64-4-88-4/2-120+Rs. 25 as compensatory allowance plus the usual dearness allowance as admissible under the rules.

Qualification—Must be a registered medical licentiate preferably with a post-licentiate Public Health qualification.

Application stating age, qualifications, previous service, nationality native district, registered number, etc., should reach the undersigned by the 15th February 1945.

Preference will be given to Oriyas and persons domiciled in Orissa.

A. N. CHOPRA, Lt.-Col., I.M.S.

CUTTACK *Director of Health and Inspector-General
The 30th January 1945 of Prisons, Orissa*
[2-1-9-2-1945]

WANTED

Clerks on Rs. 30-2-50-1-60 to fill up temporary vacancies in the Department. The applicant must be a Matriculate having previous experience in office work both correspondence and accounts. Knowledge in typewriting in addition to above qualifications will have the preference. Preference will also be given to natives of or persons who are domiciled in the Province of Orissa.

The application with copies of testimonials should reach the undersigned on or before the 7th February 1945.

D. MISRA

CUTTACK *Deputy Director of Agriculture
The 22nd January 1945 Orissa*

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from persons of Indian domicile for the following permanent pensionable posts:—(1) Statistician (Agriculture), (2) Statistician (Animal Husbandry), Imperial Council of Agricultural Research. Pay: Rs. 275-25-650-35-1,000. Age between 30 and 40 years. *Qualifications*—(i) *Essential*: for both posts (a) First class Honours Degree in Mathematics or Statistics; (b) Training in Statistics in a recognized institute; for (1) (c) Experience of statistical work in an agricultural institute or department, and of teaching and research in mathematical statistics; for (2) (c) Experience of statistical work in animal husbandry and veterinary research problems, and of teaching and research in statistical theory; (ii) *Desirable for both posts*:—High qualifications in Mathematics or Degree in Economics with statistics as a special subject. Particulars and application forms from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for scheduled castes) 20th February 1945.

SIMLA : 20th January 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from persons of Indian domicile for permanent pensionable post of Assistant Statistician (Animal Husbandry), Imperial Council of Agricultural Research. Pay: Rs. 200-215-15-350-20-650. Age between 30 and 40 years. *Qualification*—*Essential*: (a) Honours degree in Statistics or Mathematics or Agriculture or Biology; (b) Training in Statistics and its Application to problems in genetics and animal husbandry in general; (c) Teaching experience and research in development of statistical methods in studies of inheritance. Specialist in animal husbandry and genetics preferred. Particulars and application forms from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for scheduled castes) 20th February 1945.

SIMLA : 20th January 1945

NOTICE

Sealed tenders in plain papers to be drawn in F-2 Form are invited for the work of Breach closing in 2nd mile, 1st quarter of 49-B Pothi right and providing a backing in 1st mile, 3rd quarter at Indalo on an approximate cost of Rs. 20,000 and will be received up to 5 P. M. of the 12th February 1945. All other informations will be available in the office of the undersigned during working hours.

A. PUJARI

CUTTACK *Executive Engineer, Northern Division
The 26th January 1945*
[2-1-9-2-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from persons of Indian domicile for permanent pensionable post of Statistical Adviser, Imperial Council of Agricultural Research. Pay: Rs. 1,200-50-1,500. Age between 30 and 40 years. *Qualifications*: (a) First Class Honours degree in Mathematics and high Research degree, preferably D.Sc., in Statistics; (b) Special post-graduate training in Statistics at Rothamsted Experimental Station, Galton Laboratory of Genetics or similar institution; (c) Experience of advisory work on agricultural and animal husbandry statistics, of training research workers, and of initiating, organising and directing schemes for fundamental and developmental research in agricultural and animal husbandry statistics. Special importance attached to candidates' research work. Additional qualification—Large scale experience of organising sample surveys for estimating agricultural production. Particulars and application forms from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for scheduled castes) 20th February 1945.

SIMLA : 20th January 1945

WANTED

Temporarily a Recorder for the Revenue Department of the Orissa Secretariat in the scale of pay Rs. 30-2-50-1-60. The candidates should at least be matriculates and should not be above 25 years of age. Preference will be given to Oriyas or persons domiciled in Orissa. Applicants may be asked to appear at their own expense at an interview. Applications in candidates' own handwriting together with copies of testimonials should reach the undersigned not later than the 10th February 1945. The selected candidate will have to join at once.

B. S. MAHANTI

CUTTACK *Asstt. Secy. to Govt., Revenue Department
The 23rd January 1945*
[2-1-9-2-1945]

WANTED

Temporarily a clerk for the Hubback High school at G. Udayagiri in the scale of pay of Rs. 30-2-50-1-60.

Apply to the undersigned on or before the 10th February 1945, with copies of testimonials, stating age, home district, qualifications and office experience if any.

None need apply who has not passed the Matriculation examination or an examination equivalent thereto. Preference will be given to natives of or persons domiciled in the Province of Orissa. Knowledge of typewriting is essential.

CUTTACK

The 13th January 1945 S. C. TRIPATHI
Director of Public Instruction
Orissa

WANTED

Applications for the post of Naib Tahsildar of Government Estates, Bhadrak on a salary of Rs. 35 plus Rs. 1-4-0 as commission from Lalita Dei Endowed Estate and with usual dearness allowance.

Qualification—At least Matriculate preference will be given to those having knowledge of cadastral survey and of collections work in an Estate.

Age—Below 25 years of age. May be relaxed in case of suitable candidates.

Application should reach the undersigned by the 6th February at the latest.

The selected candidate should be ready to furnish cash security of Rs. 500.

BALASORE

The 20th January 1945 R. OJHA
District Officer, Balasore
[2-2-2-2-1945]

WANTED

A Senior Inspector of Co-operative Societies on Rs. 75-5/2-90 and a Junior Inspector of Co-operative Societies on Rs. 40-5/2-75 for the fisheries department, Orissa, on temporary basis. Candidates must have experience in Co-operative work and in organising non-credit societies.

2. A temporary Fishery Welfare Supervisor on Rs. 50 per mensem. Candidates must be graduates or Intermediates with knowledge of Telugu. Preference will be given to candidates with experience in welfare work.

Applications should reach the Fishery Officer, Orissa, Cuttack, on or before the 2nd February 1945.

G. N. MITRA

CUTTACK *For Director of Development, Orissa
The 22nd January 1945*
[2-2-2-2-1945]

FEDERAL PUBLIC SERVICE COMMISSION

In future all clerks (A, B and C Grades) in the Departments and offices of the Central Government (except subordinate offices under the administrative control of the Railway Department and the Posts and Telegraphs Department) including General Headquarters, situated at Delhi and Simla and certain other stations will be recruited by the Federal Public Service Commission. The first examinations under the new scheme, one for 'A' grade and the other for 'B' grade recruitment, will be held at Allahabad, Bombay, Calcutta, Delhi, Lahore and Madras on the 19th and 20th April 1945 and the 21st April 1945 respectively. Recruitment to 'C' grade will be made from those candidates who fail to qualify for 'B' grade but reach a certain lower standard to be prescribed by the Commission. *Age limits for both examinations*: 17-30 (33 for scheduled caste candidates) on the 1st April 1945. *Educational qualifications*—for 'A' grade—a Degree or the Cambridge Higher School Certificate, for 'B' grade—Matriculation or equivalent. The number of vacancies likely to be filled on the results of these examinations is expected to be not less than 1000. Application forms and

full particulars obtainable from the Secretary, Federal Public Service Commission, Simla, and Provincial Governments, Chief Commissioners, (Deputy Commissioner, Delhi), Political Officers or Durbars (after 27th January 1945). Last date for the receipt of applications with treasury receipts for Rs. 15, for 'A' grade, or Rs. 7-8-0 for 'B' grade, (Rs. 3-12-0 or Rs. 1-14-0 for scheduled caste candidates) 22nd February 1945.

NOTICE

The Hide monopoly of the Angul subdivision in the district of Cuttack for the year 1945-46 will be settled on the 28th February 1945. Tenders in sealed covers will be received by the undersigned up to the 26th February 1945. The monopolist is required to deposit in advance the fee for one quarter on the day on which the monopoly is granted.

The undersigned reserves the right to accept or refuse any tender without giving any reason.

ANGUL
The 16th January 1945

D. K. MARDARAJ
Subdivisional Officer, Angul
[2-2-2-2-1945]